

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Docket No.3/TT/2013

Date: 21.2.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of the Transmission Tariff for installation of 400/220 kV, 1x315 MVA  
Auto Transformer at 400/220 kV Sub Station at Vapi under Western Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 21.3.2013:-

- (i) Justification along with documentary evidence for delay in the commissioning of asset;
- (ii) Actual date of commercial operation of the asset;
- (iii) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 400/220 kV Sub-station;
- (iv) Status of commissioning of the asset. Auditor/ Management certificate and Tariff Forms (Form-1, Form-6, Form-13, and Form-13B) for concerned Asset as per the changed DOCO, if there is any change in the DOCO of the asset;
- (v) Details regarding "Proposed Loan 12-13" @8.85%.

Yours faithfully,

(P.K. Sinha)  
Assistant Chief (Legal)